

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA 67/Chd/2017

In the matter of:

Amrex Marketinig Private Limited. ...Petitioner.

Versus

Akal Spring Ltd. & Ors ...Respondents.

Present: None for Petitioners
Mr. Zubin Chhura, Advocate for Mr.D.S.Sobti, Advocate

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 19.03.2018.

Sd/-
Court Officer

Febryary 05, 2018
subbu